

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 19th July, 2021.

It is for information to all concerned that the Quarters for Private Secretaries of the Gauhati High Court (Principal Seat) are ready for allotment.

Now, under Rule 6 of The *Gauhati High Court Allotment of Quarters to the Private Secretaries Rules, 2021*, applications for allotment of quarters are invited from the Private Secretaries, who fulfil the criteria as laid down in the above mentioned Rules and submit the same to the Registrar (Establishment) within 3 (three) days from the date of issuance of this notice.

The Form of application for allotment of Quarters is annexed herewith.

Sd/- Romen Baruah

REGISTRAR (ADMN.)

Memo No.HC. III - 07/2021/3157-3172/ G
Dated 19th July, 2021

Copy to:

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.

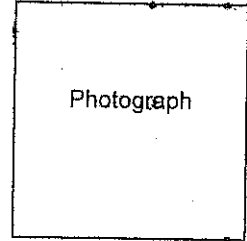
4. The Jt. Registrar (_____),
Gauhati High Court, Guwahati.
5. The Dy. Registrar (_____),
Gauhati High Court, Guwahati.
6. The Librarian-cum-Research Officer, Gauhati High
Court, Guwahati.
7. The Assistant Registrar (_____),
Gauhati High Court, Guwahati.
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High
Court, Guwahati.
10. The P.S. to Hon'ble Mr./Mrs.
Justice _____,
Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.
*He is requested to upload this notification in the
website of Gauhati High Court.*
12. The A.O.(J), _____,
Section, Gauhati High Court, Guwahati.
13. The Court Officer No. 1 / 2, Gauhati High Court,
Guwahati.
14. The Chief Security Officer, Gauhati High Court,
Guwahati.
15. The C.A. to Registrar General, Gauhati High Court,
Guwahati.
16. The Gauhati High Court Notice Board.


19.7.2014
REGISTRAR (ADMN.)


19/7/14

**FORM OF APPLICATION FOR ALLOTMENT OF QUARTER TO THE
PRIVATE SECRETARIES
OF THE GAUHATI HIGH COURT AT GUWAHATI**

1. Name (in Block letters) :-
2. Designation and Class :-
3. Date of Birth as per High Court Record :-
4. Sex :- MALE / FEMALE
5. Date of joining in the High Court Service:-
(As a Private Secretary)
6. Date of retirement from the :-
High Court Service
7. Present Address :-
8. Permanent Home Address :-
9. Are you currently under suspension :- YES / NO
10. Do you own Flat/ House YES / NO
in Guwahati.
(a) If Yes, reason for applying for allotment of quarter:
11. Do you or your spouse or dependent son :- YES / NO
or daughter own a residential accommodation
in Guwahati
12. Has a Flat / Quarter already been allotted to you:- YES / NO
or your spouse or dependant son or daughter
by any authority or employer.



I undertake to abide by ***the Gauhati High Court Allotment of Quarters to the Private Secretaries Rules, 2021*** and declare that the statements made above are correct.

Place:-

Date:-

SIGNATURE OF THE APPLICANT